

**CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK,  
ORDER SHEET**

COURT NO. : 120/02/2020T.A./260/42/2015A P CHOPRA

-V/S-

NATIONAL ALUMINIUM COMPANY LIMITED, M/O MINESITEM NO:55FOR  
APPLICANTS(S) Adv. :None appears for the applicant

FOR RESPONDENTS(S) Adv.:Mr. R. K. Rath

Notes of The Registry	Order of The Tribunal		
	<p>None appears for the applicant. Ld. Counsel for the respondents is present. On previous date i.e. on 14.01.2020, no one was present on behalf of the applicant and last opportunity was allowed to the applicant to pursue the matter. It seems that the applicant is no longer interested to pursue this matter.</p> <p>Hence, the TA is dismissed in default for non-prosecution on the part of the applicant.</p> <table border="1" data-bbox="504 1215 1389 1304"><tr><td data-bbox="504 1215 954 1304">( SWARUP KUMAR MISHRA) MEMBER (J)</td><td data-bbox="954 1215 1389 1304">( GOKUL CHANDRA PATI) MEMBER (A)</td></tr></table> <p>pms</p>	( SWARUP KUMAR MISHRA) MEMBER (J)	( GOKUL CHANDRA PATI) MEMBER (A)
( SWARUP KUMAR MISHRA) MEMBER (J)	( GOKUL CHANDRA PATI) MEMBER (A)		